

(c) if not, by when it will be transferred?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (c) The information is being collected.

#### **Strikes by agitating AI pilots**

498. DR. BHARATKUMAR RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has knowledge of the losses incurred by Air India due to recent strike by the agitating pilots;

(b) the number of pilots involved in the strike, details thereof;

(c) the action taken against any of the pilots of AI who had gone on strike and were found to be involved in illegal activities; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) The estimated revenue loss suffered by Air India on account of the recent strike is around Rs. 200 crores.

(b) The pilots of the Indian Commercial Pilots Association (ICPA) went on strike during 27.4.2011 to 6.5.2011 which led to disruption of large number of flights.

(c) and (d) Air India terminated 6 pilots and 3 executive pilots. Apart from this, 7 pilots were suspended and also the union of ICPA de-recognized. However, later suspension and de-recognition has been withdrawn. No salary has been paid to the pilots for the strike period.

#### **Funds for ferrying VVIPs**

499. DR. BHARATKUMAR RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India has demanded special funds for ferrying VVIPs;

(b) the amount of the special funds; and

(c) the reaction/action of Government thereto?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Air India has requested for payment from the Government for maintaining a fleet of 3 Boeing 747 aircraft for VVIP special section operations.